

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 20/14	TP 56/16	To file rejoinder	397/ 398	Manjunatha Dasappa & Another Vs. Transglobal Power Ltd. & 4 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **JAHNAVI VISWANATHAN**
9445812541

RESPONDENTS

Jahnavi

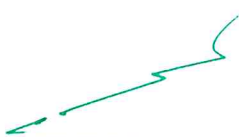
2. **Pragwal K. Anadhy**
9632516809

Petitioner

Pragwal K Anadhy

Counsel for petitioner is present. Counsel for respondent is present. Counsel for petitioner has filed rejoinder.

List it for hearing on 14.11.2017.


MEMBER (J)